

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 146 OF 2009 &

**I.A. Nos. 332, 333, 334, 340, 341, 342, 349, 350, 351, 352, 355, 359, 360 of
2009 & 64 of 2010**

Dated: 3rd March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. H.L. Bajaj, Technical Member**

In the matter of:

Damodar Valley Corporation.

...Appellant

Versus

Central Electricity Regulatory Commission & Ors.

... Respondents

Counsel for the Appellant(s) : Mr. S.K. Dholakia, Sr. Adv. with Mr. P.K. Tarafdar,
Mr. J.R. Das, Mr. Swetaketu Mishra,
Ms. Taruna Prasad & Mr. Joydeep Sen

Counsel for the Respondent (s): Mr. Amit Kapur with Apoorva Mishra &
Mr. Gautam Shoraff for R. 7

Mr. Jagdeep Dhankhar, Sr. Adv. with Mr. Aneesh Mittal
for SAIL (IA. 360/09)

Mr. Rakesh Dvivedi, Sr. Adv. with Mr. Rajiv Ranjan,
Mr. S. Chandrashekhar, Mr. Rajiv S. Dvivedi,
Ms. Priteeka Dvivedi & Mr. Rahul Dua for SAIL-BSL

Mr. Parthasarathi Sengupta, Mr. Shyamal Sarkar &
Mr. Rajesh Gupta for Jai Balaji Industries Ltd.

Mr. Shyamal Sarkar, Mr. Rajesh Gupta & Mr. Prahlad for
Surya Alloys Ltd.

Mr. S.B. Upadhyay, Sr. Adv. with Mr. R.R. Dubey for R.5-
JSEB

Mr. Jagdeep Gupta, Sr. Adv. with Mr. Nikhil Nayyar for R.1
- CERC

Mr. Saurabh Mishra for R.4

Mr. Mohit Kumar Shah, Mr. Ajit Kumar for Respondents – M/s Niranjana Hitech (P) Ltd; M/s Millenium Ingots & Steel Co. Ltd.; M/s Calcutta Carbide (P) Ltd. & M/s Sayal Steels (P) Ltd.

Mr. Bhaskar P. Gupta, Sr. Adv, Mr. Sagar Bandyopadhyay, Mr. Tapas Saha, Mr. Hiren Dasan, Mr. Dharendra Kr. Mishra for Objectors / Added Respondents for Shyam Steel Industries; Impex Ferotech Ltd; Impex Steel Ltd.; Vikash Metal & Power Ltd.; SRC Udyog Ltd.; SRC Metallicks (P) Ltd.; Mark Steel Ltd.; Chaapra Ispat (P) Ltd.; Gaurang Alloys and Iron Ltd.; Mihijam Vanaspati Ltd.; BRGD Ingot (P) Ltd.; Hira Concart (P) Ltd.; Sreeramrathi Steel (P) Ltd.; Delanjana Hard Coke (P) Ltd.; Baahubali Ferrotech & Power Ltd.; Shri Badrinarain Alloyed Steel Ltd.; & Nikita Metal (P) Ltd.

ORDER

Heard in part. List the matter for further hearing on

04.03.2010 at 12.00 a.m.

(H.L. Bajaj)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Dated: 3rd March, 2010

surekha/zaheer